

**IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT**  
**BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER AND**  
**DR. ARJUN LAL SAINI, ACCOUNTANT MEMBER**  
**ITA No. 672/SRT/2018 (AY: 2015-16)**  
*(Virtual Court hearing)*

Sureshbhai Dahyabhai Patel, 5, Indravadan Raw House, Hirachand Nagar, Bardoli, Surat – 394 601.  <b>PAN : CMUPP1214K</b>	Vs.	The Income Tax Officer, International Taxation, Surat.
<b>APPELLANT</b>		<b>RESPONDEDNT</b>

Appellant by	Shri P J Desai - CA
Respondent by	Ms Anupama Singla - Sr. DR
Date of hearing	05/11/2020
Date of pronouncement	10/11/2020

**ORDER**

**PER DR. A. L. SAINI, ACCOUNTANT MEMBER:**

At the outset itself, Shri P. J. Desai, Learned Counsel for the assessee, submitted before the Bench that Assessee has opted the benefit of the “**Direct Tax Vivad Se Vishwas Act, 2020**”. A copy of Form No. 3 under ‘the Direct Tax Vivad Se Vishwas Act, filed by the assessee in the Income Tax Department on 23.10.2020 was also placed before the Bench. Shri P. J. Desai, on behalf of the assessee, by way of a letter dated 03.11.2020, submitted that assessee prayed for withdrawal of the appeal to which, the learned Departmental Representative did not raise any objection.

2. We have heard both the parties and gone through the Form No. 3 along with Acknowledgement No.671335580231020, filed by the assessee to obtain the benefit of ‘**Vivad Se Vishwas Scheme**’ and noted that assessee has prayed for withdrawal of the appeal. The learned Departmental Representative for the revenue did not have any objection if the said appeal is withdrawn by the assessee. Consequently, we treat this appeal as withdrawn.

3. In the result, the appeal of the assessee (in ITA No.672/SRT/2018) is dismissed as withdrawn.

Order pronounced on 10/11/2020, as per Rule 34 of Income Tax Appellate Tribunal, Rule 1963.

**Sd/-**  
**(PAWAN SINGH)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(Dr. ARJUN LAL SAINI)**  
**ACCOUNTANT MEMBER**

Surat, Dated: 10/11/2020  
Samanta, PS

Copy to:

1. Appellant
2. Respondent
3. CIT(A)
4. Pr. CIT
5. DR

// True Copy //

By order

Assistant Registrar/Sr. PS/PS